

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.8 - IA/752(AHM)2024
in
CP(IB) 74 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kuber Texlen Pvt Ltd
V/s
Yug Weave Tech Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Masoom Shah, Adv.
For the Respondent :

ORDER

IA/752(AHM)2024

This application is filed for placing on record the 7th progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 752 of 2024 stands disposed of

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)